

ITEM NO.2

REGISTRAR COURT. 1

SECTION XV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal(C) No(s). 12471-12490/2014

THE STATE OF RAJASTHAN

Petitioner(s)

VERSUS

EARTH STONES, BHILWARA ETC.ETC  
(List only Diary NO. 3124/2019. )

Respondent(s)

WITH

Diary No(s). 3124/2019 (XV)  
( FOR SUBSTITUTED SERVICE ON IA 37721/2021  
IA No. 37721/2021 - SUBSTITUTED SERVICE)

Date : 07-02-2024 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Milind Kumar, AOR

For Respondent(s)

Ms. Shobha Gupta, AOR

Mr. G. K. Bansal, AOR  
Mr. Sanjay Bansal, Adv.  
Mr. Shobhit Garg, Adv.  
Ms. Swati Bansal, Adv.  
Ms. Vaishali Gupta, Adv.  
Ms. Ayushi Bansal, Adv.

Mr. Ajay Choudhary, AOR  
Mr. Upendra Pratap Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Diary No(s). 3124/2019

Ld. Counsel for the petitioner is granted four weeks time as final opportunity to file proof of publication in respect of the sole respondent.

List again on 19.3.2024.

H. SHASHIDHARA SHETTY  
Registrar